

NOTIFICATION No. 39/ 2012

Thiru V.S.Ravi, District Judge, formerly functioned on other duty as Registrar (Vigilance), High Court, Madras, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai in G.O.(Ms).No.35, Labour and Employment (D2) Department, dated 19.03.2012, is posted as Presiding Officer, Industrial Tribunal, Chennai, in the existing vacancy..

Thiru K.Palanisamy, XIII Additional Judge (CBI Cases), City Civil Court, Chennai, who has been appointed on transfer as Presiding Officer, I Additional Labour Court, Chennai in G.O.(Ms).No.37, Labour and Employment (D2) Department, dated 19.03.2012, is transferred and posted as Presiding Officer, I Additional Labour Court, Chennai, in the existing vacancy.

Thiru S.Somasekaran, Presiding Officer, III Additional Labour Court, Chennai, who has been appointed on transfer as Presiding Officer, II Additional Labour Court, Chennai in G.O.(Ms).No.37, Labour and Employment (D2) Department, dated 19.03.2012, is transferred and posted as Presiding Officer, II Additional Labour Court, Chennai, in the existing vacancy.

Ms.K.Elaiyarani, Additional District Judge, Fast Track Court No.II, Poonamallee, who has been appointed on transfer as Presiding Officer, III Additional Labour Court, Chennai in G.O.(Ms).No.37, Labour and Employment (D2) Department, dated 19.03.2012, is transferred and posted as Presiding Officer, III Additional Labour Court, Chennai vice Thiru S.Somasekaran.

Thiru R.Pongiappan, Additional District Judge, Fast Track Court No.III, Tirupathur, who has been appointed on transfer as Presiding Officer, Labour Court, Salem in G.O.(Ms).No.37, Labour and Employment (D2) Department, dated 19.03.2012, is transferred and posted as Presiding Officer, Labour Court, Salem, in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 20.03.2012.

REGISTRAR GENERAL

To

1. The Officers concerned.
1. The Offices of the Officers concerned.
2. The Registrar (Vigilance), High Court, Madras.
3. The Presiding Officer, Industrial Tribunal, Chennai.
4. The State Transport Appellate Tribunal, Chennai.
5. The Presiding Officer, Principal Labour Court / I Additional Labour Court / II Additional Labour Court, Chennai.
6. The Presiding Officer, Labour Court, Salem.
7. The Principal Judge, City Civil Court, Chennai.
8. The Principal District Judge, Tiruvallur / Vellore / Salem.
9. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai.18.
10. The Pay and Accounts Officer, High Court, Madras.
11. The Treasury Officer, Tiruvallur / Vellore / Salem.

Copy to :-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
 1. The Secretary to Government, Home / Public / Labour and Employment / Revenue/ Law / Commercial Taxes Department, Secretariat, Chennai-9.
 2. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
 3. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
 4. The Registrar (Judicial), High Court, Madras.
 5. The Registrar (Administration), High Court, Madras.
 6. The Registrar (Management), High Court, Madras.
 7. The Additional Registrar (Vigilance), High Court, Madras.
 8. The Officer on Special Duty (OSD), attached with the Secretariat of the Hon'ble The Chief Justice, High Court, Madras.
 9. The Joint Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 10. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 11. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 12. The Director, Tamil Nadu State Judicial Academy, No.30(95), PSKR Salai, R.A.Puram, Chennai - 28.
 13. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 14. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer, High Court, Madras.
 15. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
 16. The Technical Director, NIC, High Court, Madras.
 17. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 18. The Record Keeper, A.D. Records, High Court, Madras.
 19. The Press.
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